

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 457 of 2020 in C.P. (IB) 586/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.08.2020**

Name of the Company: Babulal R Jain
V/s
Jagadishchandra B Mistri IRP for Sona
Alloys Pvt Ltd
Section : 60(5) IBC,2016 r.w Rule 11 of NCLT rules,2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.

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**ORDER
(through video conferencing)**

Advocate, Ms. Laxmi appeared on behalf of advocate, Mr. Tejas Trivedi for the Applicant.


Learned senior counsel, Mr. Navin Pahwa appeared on behalf of RP.

RP is at liberty to file reply within 10 days.

List the matter on 09.09.2020.


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 13th day of August, 2020


**MANORAMA KUMARI
MEMBER JUDICIAL**